

## NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson  
-sd/-  
Registrar

### NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.09.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

#### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	
2.	Comp. App. (AT) (Ins) No. 667 of 2021	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	Mrunal Dattatraya Buva	
3.	Comp. App. (AT) (Ins) No. 682 of 2021	Jatin Bachani Vs. Manish Kumar Gupta & Anr.	Suman Kukrety	
4.	Contempt Case (AT) No. 19 of 2021 in Comp. App. (AT) (Ins) No. 759 of 2020	Bharat Aluminium Co. Ltd. Vs. Andhra Bank & Anr. (Now merged with Union Bank)	Prachi Golechha	

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

**For Directions**

<b>5.</b>	Comp. App. (AT) (Ins) No. 757 of 2020  <b>Part Heard</b>	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan-R1 Pankaj Vivek-R2, R3 & R4
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**For Admission (After Notice)**

<b>6.</b>	Comp. App. (AT) (Ins) No. 990 of 2020	Shree Pathology Laboratory Vs. Bigdream Ventures Pvt. Ltd.	Tarun Arora	Ishaan Patkar Arnav Narain
<b>7.</b>	Comp. App. (AT) (Ins) No. 235 of 2021	Abhishek Singh Vs. Huhtamaki PPL Ltd. & Ors.	Swaroop George	Nithish V Bangera Sunil Fernandes Hitesh Buch-R1 Salil Thakore-R3
<b>8.</b>	Comp. App. (AT) (Ins) No. 519 of 2021	State Tax Officer - 1 Vs. Sachin Dinkar Bhatt & Anr.	Maulik Nanavati	
<b>9.</b>	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors.  <b>With</b>	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
<b>10.</b>	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1

**For Hearing**

<b>11.</b>	Comp. App. (AT) (Ins) No. 1468 of 2019	Aditi Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.  <b>With</b>	R.B. Phookan	P.K. Sachdeva Pranay Agarwal-R1 Jitendra Kumar-R2 P.K. Sachdeva-R3
<b>12.</b>	Comp. App. (AT) (Ins) No. 1473 of 2019	Utpala Bezbaruah Vs. Kamalesh Kumar Singhania & Anr.	R.B. Phookan	P.K. Sachdeva
<b>13.</b>	Comp. App. (AT) (Ins) No. 828 of 2020	RS Infra Projeets, Through Proprietor Ram Babu Sharma Vs. Supreme Infrastructure India Ltd.	Rakesh Kumar	Nitin Mishra Rahul Chitnis

**02:00 PM**

**For Hearing**

<b>14.</b>	Comp. App (AT) No. 175 of 2017	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha	Abhijit Sinha-R2 Jasmine Damkewala
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**